

Annexure-6

Name of the corporate debtor: CEEBUILD COMPANY PRIVATE LIMITED; Date of commencement of liquidation: 27.12.2022; List of stakeholders as on: 20.02.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim
1	Raj Kumar Jaiswal (Proprietor of M/s. R.K. Metal Stores)	17/01/2023	#####	#####	Operational Creditor	No	N.A	No	1.29%	N.A	N.A	₹ -	₹ -	
2	Shree Shyam Roadlink Pvt. Ltd.	25/01/2023	₹ 19,59,305.00	₹ 19,57,685.00	Operational Creditor	No	NA	No	0.25%	NA	NA	₹ 1,620.00	₹ -	The difference in the amount claimed and outstanding in the books of accounts
3	Sri Hanuman Roadways	25/01/2023	₹ 25,91,369.00	₹ 25,89,869.00	Operational Creditor	No	NA	No	0.33%	NA	NA	₹ 1,500.00	₹ -	The difference in the amount claimed and outstanding in the books of accounts
4	Express Cargo Carriers	03/03/2022	₹ 93,02,964.90	₹ 49,90,861.00	Operational Creditor	No	NA	No	0.64%	NA	NA	₹ 43,12,103.90	₹ -	No claim was received from the operational creditor in liquidation, but in compliance with Regulation 30 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, the operational creditors' claims during CIRP have been considered during the liquidation process. The interest part of the claim was not accepted during CIRP by erstwhile IRP Mr. Bishwanath Choudhary and also during liquidation as no document in support of interest and credit period was provided.